

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE
APPELLATE SIDE, BOMBAY**

No. A. 3935/76/2025

It is hereby notified that the below mentioned Civil Judges, Junior Division and Judicial Magistrate First Class have satisfactorily completed their probation period as per provision of Rule 12(1)(2)(4) & w/ Rule 15 of the Maharashtra Judicial Service Rules, 1986 and have also completed 3 years of regular service on the post of first appointment as specified in Instruction No. 1, in the Government Gazette, General Administration Department, No. PG-1454/CM.No.75/14/13A dated 11.09.2014. Accordingly, such Judicial Officers are eligible to be considered as 'permanent employees' for all necessary purposes in the posts mentioned in column No. 2 against their names, from the date mentioned in column No.4.

Sr. No.	Name of Judicial Officer and present designation	Designation of the post in which the permanent (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanent (confirmation)
	(1)	(2)	(3)	(4)
1	Smt. Divyanka Devyani Palsode Civil Judge, Junior Division, Vadga, Taluka	Civil Judge, Junior Division	25/09/2011	25/09/2014 (date of completion of probation period: 25/09/2015)
2	* Smt. Binini Prabhakarjee Patilkar 2 nd Joint Civil Judge, Junior Division and Additional Chief Judicial Magistrate, Jalga	Civil Judge, Junior Division	25/09/2008	24/09/2011
3	Smt. Gopal Dattatraya Asarwal Joint Civil Judge, Junior Division and Additional Magistrate, First Class, Jalga	Civil Judge, Junior Division	28/11/2010	28/11/2013 (date of completion of probation period: 28/11/2015)
4	Smt. Akshaykanti Ramkrishna Yadav, 2 nd Joint Civil Judge, Junior Division and Additional Magistrate, First Class, Durgapur, Jalgaon	Civil Judge, Junior Division	08/11/2012	08/09/2015 (date of completion of probation period: 08/11/2014)

Sl. No.	Name of Judicial Officer and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for permanent service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
5	Sri Mahesh Jagannath Desai, Jr. Civil Judge, Junior Division and Judicial Magistrate, First Class, Yeravadi	Civil Judge, Junior Division	04/01/2014	11/01/2019 (date of completion of probation period 13/01/2015)
6	Sri. Subal Sureshwar Mahadevi, Civil Judge, Junior Division and Judicial Magistrate, First Class Lalitha, Bidar	Civil Judge, Junior Division	03/02/2014	03/02/2017 (date of completion of probation period 02/02/2016)
7	Sri. Ajay Bharat Goyal (Mr. Ajay Shrinivasa Keshav Goyal) Civil Judge, Junior Division and Judicial Magistrate, First Class, Pithampur, Satara	Civil Judge, Junior Division	03/02/2014	03/02/2017 (date of completion of probation period 02/02/2016)
8	Sri. Shanmugapriya Sureshwar Chavhan, Jr. 1 st Jr. Civil Judge, Junior Division and Judicial Magistrate, First Class, Akola	Civil Judge, Junior Division	18/03/2013	22/03/2018 (date of completion of probation period 18/03/2015)
9	Sri. Akshay Shivaji Marathe, 6 th Jr. Civil Judge, Junior Division and Judicial Magistrate, First Class, Yeravadi	Civil Judge, Junior Division	16/03/2013	25/03/2018 (date of completion of probation period 13/03/2015)
10	* Sri. Pratik Dattaprasad Deshmukh (Mr. Pratik Vinay Sagunwar) Jr. Civil Judge, Junior Division and Judicial Magistrate, First Class, Nawana, Ahmednagar	Civil Judge, Junior Division	18/03/2013	22/04/2018
11	Sri. Raju Anandasaheb Patil, Jr. Civil Judge, Junior Division and Judicial Magistrate, First Class, Chandrapur, Solapur	Civil Judge, Junior Division	05/04/2013	30/04/2018 (date of completion of probation period 30/04/2015)

Sl. No.	Name of Judicial Officer and present designation.	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No. 2.	Date of First appointment for continuous service.	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
12	Shri Harinder Singh Sarda, Suptg. Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Barnala, Punjab	Civil Judge, Junior Division	26/10/2015	25/10/2019
13	Shri Deepak Kumar Singh, Civil Judge, Junior Division and Judicial Magistrate, First Class, Karnal, Haryana	Civil Judge, Junior Division	26/11/2015	25/11/2019 Date of completion of probation period 25/11/2017
14	Shri. Shubham Anand Vohra, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gurgaon, Haryana	Civil Judge, Junior Division	26/11/2015	26/11/2019 Date of completion of probation period 25/11/2017
15	Shri. Naveen Kumar Singh, JP, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Anandpur	Civil Judge, Junior Division	26/11/2015	25/11/2019 Date of completion of probation period 25/11/2017
16	Shri. Pooja Singh Rajwani, Civil Judge, Junior Division and Judicial Magistrate, First Class, Mohali, Haryana	Civil Judge, Junior Division	26/11/2015	25/11/2019 Date of completion of probation period 25/11/2017
17	Shri. Harshdeep Singh, JP, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jalandhar	Civil Judge, Junior Division	01/12/2015	26/11/2019 Date of completion of probation period 26/11/2017
18	Shri. Anshu Pooja Singh, Assistant District Collector, Panchkula	Civil Judge, Junior Division	26/10/2015	26/10/2019 Date of completion of probation period 26/10/2017

Sr. No.	Name of Judicial Officer and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
19	Mr. Yaddan P. Jodgi Barotsa Gader, Junior Civil Judge, Junior Division and Judicial Magistrate, First Class (Retired), Barotsa	Civil Judge, Junior Division	24/03/2014	23/03/2018 (date of completion of probation period: 23/03/2017)
20	Mr. Dhanraj Manojkumar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Walawar, Barotsa	Civil Judge, Junior Division	26/03/2015	25/03/2018 (date of completion of probation period: 25/03/2017)
21	* Mr. Musabek Shamsul Hameed, 2 nd Class Civil Judge, Junior Division and Judicial Magistrate, First Class, Chikmagalur, Nilgiris	Civil Judge, Junior Division	14/02/2017	14/03/2019
22	* Mr. Jayaram Chait. Chaitany Rajput, Junior Civil Judge, Junior Division and Judicial Magistrate, First Class, Hingoli, Maharashtra	Civil Judge, Junior Division	24/04/2015	23/04/2018
23	Shri Muhammad Asrar Muhammad Jafar Sheikh, Junior Civil Judge, Junior Division and Judicial Magistrate, First Class, Vavoi, Daman	Civil Judge, Junior Division	25/03/2013	25/03/2018 (date of completion of probation period: 25/03/2017)
24	Shri Sachin Rajendra Shinde, Civil Judge, Junior Division and Judicial Magistrate, First Class (Classical Indian), Anantpur	Civil Judge, Junior Division	28/02/2015	28/02/2018 (date of completion of probation period: 28/02/2017)
25	Mr. Eswar Durgak Shastri, Junior Civil Judge, Junior Division and Judicial Magistrate, First Class, Miraj, Lonar	Civil Judge, Junior Division	01/12/2015	30/11/2018 (date of completion of probation period: 30/11/2017)

Sl. No.	Name of Judicial Officer and present designation	Designation of the post in which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.2	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
26	Er. Debun Arind Sam, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shongpur, Dakhara	Civil Judge, Junior Division	26/10/2015	25/10/2015 (Date of completion of probation period 25/11/2017)
27	Mr. Manoj Kumar Lakshminarayanan, Civil Judge, Junior Division and Judicial Magistrate, First Class, Weral, Aravali	Civil Judge, Junior Division	26/10/2015	25/10/2015 (Date of completion of probation period 25/11/2017)
28	Mr. Anwarul Haque Jalluri, Judicial Magistrate, First Class Nagpur Railway, Nagpur	Civil Judge, Junior Division	25/10/2015	25/10/2015 (Date of completion of probation period 25/11/2017)
29	Mr. Arun Vikram Mehta, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Barad, Sitara	Civil Judge, Junior Division	01/11/2015	30/11/2015 (Date of completion of probation period 30/11/2017)
30	Mr. Vinay Kumar Desai, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mirat, Nagpur	Civil Judge, Junior Division	25/10/2015	25/10/2015 (Date of completion of probation period 25/11/2017)
31	Mr. Mangala Gajendra Harsoda, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Wadia	Civil Judge, Junior Division	01/11/2015	30/11/2015 (Date of completion of probation period 30/11/2017)
32	Mr. Vijay Kumar Rajendra Solanki, Judicial Magistrate, First Class, Bhaurani Railway, Jalgaon	Civil Judge, Junior Division	25/10/2015	25/10/2015 (Date of completion of probation period 25/11/2017)

Sl. No.	Name of Judicial Officer and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No. 1	Date of First appointment for regular service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
13	1. Shri Ganesha Chandrakant Patil Sir, Joint Civil Judge, Justice Division and Judicial Magistrate, First Class, Mangalore, Tal. pal. in Nilgiri	Civil Judge, Justice Division	26/10/2013	06-07-2019
14	2. Sri. Jayaram Anandh Kulkarni, 4 th Joint Civil Judge, Justice Division and Judicial Magistrate, First Class, Aluva	Civil Judge, Justice Division	26/10/2013	23/10/2018 (date of completion of probation period 25/10/2017)
15	3. Sri. Anupam Rajendrakumar Mukherjee, Judicial Magistrate, First Class, Marawal Railway, Madhav	Civil Judge, Justice Division	26/10/2013	23/10/2018 (date of completion of probation period 25/10/2017)
16	4. Sri. Harishankar Chakraborty Deydaga, Civil Judge Justice Division and Judicial Magistrate, First Class, Chikhalgaon, Jhalgaon	Civil Judge, Justice Division	26/10/2013	23/10/2018 (date of completion of probation period 25/10/2017)
17	5. Sri. Kavitha Harishankar Rathi, 2 nd Joint Civil Judge, Justice Division and Judicial Magistrate, First Class, Gurgaon, Chhannahd	Civil Judge, Justice Division	11/10/2013	22-06-2018

Note :- The date of permanency and date of completion of probation period of all Judicial Officers are same as mentioned in column No. 4.

High Court of Judicature at Bombay

Date: 17 February, 2020


(S. Aditya)
Registrar General

- 1) The Chief Secretary to the Government of Maharashtra, General Administration Department, Mumbai, Mumbai (By letter)
- 2) The Principal Secretary and P.J.A. Government of Maharashtra, Law and Judiciary Department, Mumbai, Mumbai (By letter)
- 3) The Principal Secretary, Government of Maharashtra, Home Department, Mumbai, Mumbai (By letter)
- 4) The Principal Secretary, Government of Maharashtra, Finance Department, Mumbai, Mumbai (By letter)
- 5) The Assistant General, Maharashtra - I, Mumbai
- 6) The Assistant General, Maharashtra - II, Mumbai
- 7) The Manager, Overseas Credit Fund, Mumbai
- 8) The Pay and Accounts Office, Mumbai
- 9) The Principal District and Sessions Judge, _____
- 10) The Charity Commissioner, Mumbai
- 11) The Director of Public Health, Mumbai

High Court of Judicature at Bombay

Date: 1st February, 2005

For Registrar General

